

PROFORMA

STATEAEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A.(in full) and to which the office belong: Arvind Kumar Singh

Present Post held:

Present Pay (i) Basic Pay

(ii) G. Salary

Name & Details of Property

Sl	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How acquired whether by purchased/lease/mortgage/inheritance/gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1	Ranchi, PS-Argora, Ashok Kunj, Ranchi	House 2 storyed building constructed on an area of 2800 sq ft.	10 decimil land. Thana No. 207, Khata No. 233, Plot No. 2090/04	30.00 lakh	1/4th share owned by me	By purchase deed vide sale deed dt. 04.05.2005, from Mr. Veer Singh S/o Late Baleswar Prasad Singh, resident of Ashok Kunj, Argora, Ranchi	NIL	Property is in the joint name along with my three brothers